

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 23-09-2020

**S.C.T.H.C.T. TIME BOUND**

1 SUIT 108253/1996 Jagdish Umeshchandra Joshi  
Vs Dr.Narendra Umeshchandra Josh Girish B. Kedia

2 SUIT 110222/1988 MRIDULLA JYOTI RAO  
Vs T V JOSHI AND ORS M P NARAYANSWAMY R R NAGDA

**SUPREME/HIGH COURT EXPEDITED**

3 SUIT 103487/2011 KASHIBAI K BHANDARI AND 3 ORS  
Vs MANJULA P BHANDARI AND 7 ORS ATUL S TUNGARE AND MANDAR S SOMAN M G  
GAWDE 6 AND 7

**NM FOR HEARING**

4 SUIT 102486/2010 MUSHARAF FAYYAZ HUSSAIN LEGAL INDIA SAYED  
Vs SANA YUSUF MRS. ZAHIDABI MUZAFFAR SAYYED BAUGWALA AND ROHIT  
PAWASKAR-D-1.  
Sub Matter: NOTICE OF MOTION/0104972/2015  
Sub Matter: NOTICE OF MOTION/0101313/2019

5 SUIT 102918/2010 ANAND AILDAS CHOITHANI  
Vs SITABAI H CHOITHANI AND 3 ORS ASHOK PROHIT AND CO U OBJ C S PATIL 1 TO 4  
Sub Matter: NOTICE OF MOTION/0100444/2014

6 SUIT 105019/2007 SURESH GOVINDJI MANEK  
Vs DEVJI NARANJI THACKER AND 2 ORS  
Sub Matter: NOTICE OF MOTION/0104487/2018

**NM ARGUMENTS P.H.**

7 SUIT 107437/1980 M S RAJENDRA TRADING CO  
Vs M S S P BUILDERS ASWHIN ANKHAD AND ASSOCIATES R D SETHNA AND CO  
Sub Matter: NOTICE OF MOTION/0104330/2017

**NM REPLYREJOINDER**

8 SUIT 107013/2005 KRUTI JITENDRA LAKHANI AND ANR ARVIND G SHAH  
Vs M S R J CONSTRUCTIONS AND ORS TH JARIWALA AND ASSOC 1 AND 3  
Sub Matter: NOTICE OF MOTION/0100547/2020

**CS HEARING**

9 SUIT 102420/2002 MR.DHIRAJLAL RAISHI CHHEDA  
Vs MR.MUKESH RAISHI CHHEDA  
Sub Matter: CHAMBER SUMMONS/0101954/2019